

**F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66**

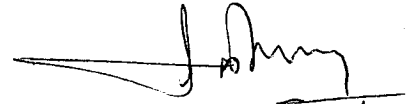
Dated: 18.12.2017

ORDER NO. 173 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 166/2017 for CESTAT Delhi** to the extent indicated below :-

On 18.12.2017 at 2.30 p.m. Hon'ble President will hear all the mention matters as listed for ascertaining the status of appeal and for further necessary orders.

By Order



(A.Mohan Kumar)

Registrar

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Dy. Registrar

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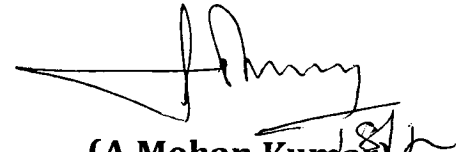
Dated: 18.12.2017

ORDER NO. 174 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 167/2017 for CESTAT Mumbai** to the extent indicated below :-

On 18.12.2017 and 19.12.2017 at 10.30 a.m. Hon'ble Shri Ramesh Nair, Member (J) and Hon'ble Shri Raju, Member (T) will hear all Division Bench matters, as notified.

By Order


(A.Mohan Kumar)
Registrar

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